

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. C.P. (IB)/913(MB)2023

IN THE MATTER OF

Avendus Finance Private Limited

Vs

Acute Retail Infra Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 19.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Ativ Patel (PH)

For the Respondent: Adv. Ankita Yadav (PH)

ORDER

The Ld. Counsel for the Respondent submits that the arguing counsel is not available. In view of the request made, adjourned to **29.04.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)